

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3059
ANSWERED ON:16.03.2015
WORKS UNDER INTEGRATED ACTION PLAN
Reddy Shri Ponguleti Srinivasa

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the measures taken by the Government to develop rural roads in tribal areas especially from initiatives under the Central Government-sponsored Integrated Action Plan (ITA) for left-wing extremism/affected areas and the details of financial assistance given to Telangana State for the same;
- (b) whether thousands of migrants of Gutti Koyas tribe fled their homes in the strife-torn areas of Chhattisgarh and settled in the tribal sub-plan mandals in Khammam district of Telangana;
- (c) if so, the welfare measures taken by the Government for these migrant tribes settled in Telangana; and
- (d) the details of allocation of funds especially under Integrated Action Plan State/UT-wise, particularly for left-wing extremism/affected areas to Telangana State?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): The erstwhile Planning Commission (NITI Aayog) had the Integrated Action Plan (IAP) for Selected Tribal and Backward Districts which was in operation from 2010-11 to 2012-13. In 2013-14, the Government decided to continue the financial assistance to 88 districts including 82 districts covered under erstwhile IAP through the scheme named 'Additional Central Assistance (ACA) for Left Wing Extremism (LWE) Affected Districts' for the remaining years of the Twelfth Plan. A District Level Committee headed by District Collector/District Magistrate and consisting of the Superintendent of Police of the District and District Forest Officer decides the schemes as per local needs. Various works have been taken up including roads. The details of village roads projects/works taken up and completed under IAP/ACA for LWE affected districts including Telangana are as under:

Physical/Financial Progress Districts of Ten States covered under

IAP/ACA for LWE affected districts

Districts of Telangana covered under IAP/ACA for LWE affected districts		Type of works		No. of		Expenditure	
projects/	project/	(Rs. in Cor.)	projects/	project/	(Rs. in Cor.)	works	works
works	works		works	works		taken up	Completed
taken up	Completed		taken up	Completed			

Village Roads	35005	28435	3677.07	683	366	82.32	
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(b) & (c): Incidents of migration of people of Gutti Koya community has come to the notice of Government. As reported, Government of Telangana has been providing all the basic amenities like access to education facilities, health services, drinking water, provision of ration cards and Anganwadi centers etc. to these migrated families on par with general public. Since they are not notified as Scheduled Tribes in either of the States of Chhattisgarh and Telangana, as such, they are not eligible to get the benefits of welfare schemes exclusively meant for Scheduled Tribes.

(d): State-wise details of allocation and funds released under IAP/ACA for LWE Affected Districts since 2010 is given in the table below:-

(Rs. In crore)			
SL No.	State	Total Allocation	Total Release

1	Andhra Pradesh	(4/13)	480.00	370.00
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2	Bihar (11/38)	1435.00	1013.38
3	Chhattisgarh (14/27)	1570.00	1368.38
4	Jharkhand (17/24)	2390.00	1894.19
5	Madhya Pradesh (10/50)	1340.00	1088.38
6	Maharashtra (4/35)	350.00	290.00
7	Odisha (18/30)	2535.00	2037.57
8	Telangana (4/10)	530.00	407.10
9	Uttar Pradesh (3/71)	385.00	295.00
10	West Bengal (3/19)	385.00	295.00
	Total (88/317)	11400.00	9059.00

Note: No. of IAP districts in each State to total No. of Districts in the States in brackets.